

Information Note to the Press [Press Release No. 125 /2018]

For Immediate Release

TELECOM REGULATORY AUTHORITY OF INDIA

Migration to the New Regulatory Framework for Broadcasting & Cable Services

New Delhi, 26th December, 2018: Telecom Regulatory Authority of India (TRAI), in March, 2017, notified the new regulatory framework for Broadcasting and Cable services. The framework comprises of:

- i. The Telecommunication (Broadcasting and Cable) Services (Eighth)(Addressable Systems) Tariff Order, 2017
- ii. The Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017
- iii. The Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Subscriber Protection (Addressable Systems) Regulations, 2017

2. The framework was duly re-notified vide press release no. 71/2018 dated 3rd July 2018 prescribing implementation schedule. Accordingly, all the timelines in the above-mentioned framework commenced from 3rd July 2018. As per the implementation schedule all the service providers were required to complete the preparation for migration to new framework by December 28, 2018.

3. The Authority has noticed that there are messages circulating in the media that there may be a black-out of existing subscribed channels on TV screens after December 29, 2018. The Authority is seized of the matter and hereby advises that all Broadcasters/DPOs/LCOs will ensure that any channel that a consumer is watching today is not discontinued on




29.12.2018. Hence, there will be no disruption of TV Services due to implementation of the new regulatory framework. Keeping in view the interest of the subscribers and to enable a smooth transition, the Authority is preparing a detailed Migration Plan for all the existing subscribers. The migration plan will provide ample opportunity to each and every subscriber for making informed choice. This will also enable service providers in carrying out the various activities as stipulated in the new regulatory framework in a time-bound manner.

4. In case any further clarification or the detail of new framework is needed, please feel free to contact following officers of Broadcasting and Cable Services Division of the Authority:

(a) Shri Anil Bhardwaj, Advisor (B&CS)-II,TRAI at 011-23237922 or email at advbcs-2@traigov.in; or

(b) Shri Arvind Kumar, Advisor(B&CS)I&III,TRAI at 011-23220209 or email at arvind@gov.in .


(S.K. GUPTA)
Secretary (TRAI)
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